

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB) 229 (ND)/2017**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
03.10.2017**

**NAME OF THE COMPANY:** Davinder Kumar Ahluwalia & Anr. M/s Summit  
Aviation Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 7 of IBC, 2016

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**


For the Petitioner (s) : None


For the Respondent (s) : None

**ORDER**

A communication has been received from IBBI recommending the name of Mr. Anil Kohli (IBBI /IPA-001/IP-P00112/2017-18/10219) to be appointed as RP in this case. The name is hereby confirmed by this Bench. The RP shall comply with all requirements under the statute and file his report within the time prescribed.

Application disposed off.

  
- Sd -  
**(S. K. Mohapatra)**  
**Member (T)**

  
- Sd -  
**(Ina Malhotra)**  
**Member (J)**